

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3254  
TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2015/27<sup>TH</sup> AGRAHAYANA,  
SAKA, 1937**

**PRINTING OF CURRENCY NOTES**

**3254. DR. GOKARAJU GANGA RAJU:**

**QUESTION**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Currency Note Printing Press at Dewas, Madhya Pradesh printed note of Rs. 20, Rs. 100, and Rs. 500 denomination with former Governor's signature thereby failing to comply with the directions of the Reserve Bank of India (RBI);
- (b) if so, the estimated loss to the exchequer in this regard; and
- (c) the action taken/proposed to be taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR FINANCE**

**(SHRI JAYANT SINHA)**

(a) Reserve Bank of India (RBI) has informed that Bank Note Press, Dewas printed/remitted to RBI the following number of banknotes with signature of Governor Dr. D. Subbarao with 2014 imprint year:

Denomination	Printed (in mpcs)	Remitted to RBI (in mpcs)
Rs. 20	58	0
Rs. 100	148	69
Rs. 500	166	77
Total	372	146

(b) & (c) Government is examining the issue in consultation with Ministry of Law and Justice.

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